

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

**Date : 13.02.2024**

**Appeal No. 547 of 2022**

Anita Jajodia ... Appellant

Versus

Securities & Exchange Board of India ... Respondent

**With  
Appeal No. 548 of 2022**

Sabita Jajodia ... Appellant

Versus

Securities & Exchange Board of India ... Respondent

Ms. Ankita Agarwal, Advocate for the Appellants.

Ms. Nidhi Singh, Advocate with Ms. Deepti Mohan, Mr. Nishin Shrikhande, Ms. Komal Shah, Mr. Harish Ballani, Ms. Hubab Sayyed, Ms. Nidhi Faganiya, Advocates i/b Vidhii Partners for the Respondent.

ORDER :

1. Adjourned due to non-availability of the bench. List on April 17, 2024.

Ms. Meera Swarup  
Technical Member

13.02.2024  
PTM